

(d) Sahariya Tribe is getting benefited from schemes run by the State Government and various Ministries of the Central Government. However, there is a Central Sector Scheme being implemented by this Ministry- "Development of Particularly Vulnerable Tribal Groups (PTGs)" which is exclusively for PTGs. Under this scheme, Conservation-Cum-Development Plan has been prepared by the State government for the survival, protection and overall development of Sahariya Tribe. Under this scheme, grants released to the State Government during the 11th Plan period are as below:

Rs. in lakh	
Year	2008-09
2008-09	1236.41
2009-10	1280.28
2010-11	1317.60
2011-12	1359.60

Computer labs in Eklavya Vidyalayas

†2620. MISS ANUSUIYA UIKEY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether section 275 (1) of the constitution contains the provision of construction of computer laboratories in Eklavya Vidyalayas, if so, the details thereof;

(b) whether a proposal in this regard has been received from the Government of Madhya Pradesh, if so, the details thereof; and

(c) by when the received and pending proposals are likely to be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) Yes, Sir. Funding for setting up an Eklavya Model Residential Schools (EMRS) is provided out of grant under Article 275(1) of the Constitution of India. There is provision to build computer laboratory in EMRS as per the revised guidelines issued in June, 2010.

(b) and (c) During 2011-12, the State Government of Madhya Pradesh has not submitted any proposal for establishment of EMRS. However, the Ministry has so far sanctioned 20 EMRS to the State Government of Madhya Pradesh of which 8 were sanctioned during 2010-11 on the basis of revised guidelines.

Vocational training for tribals

2621. SHRI MANGALA KISAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether Government has been continuing any vocational training exclusively for tribal students in the country;

(b) if so, the number of ITI, Institute/school managed by Government in the country; and

(c) the figures thereof State-wise and district-wise of such vocational training schools exist exclusively for tribal students?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) Yes, Sir.

(b) and (c) This Ministry is giving grants to State Governments and Non Governmental Organisations (NGOs) for running Vocational Training Centres exclusively for ST youth under the Scheme of "Vocational Training in Tribal Areas". The State-wise and district-wise number of Vocational Training Centres supported under the Scheme is given Statement-I and II (*See below*).

Statement-I

State-wise and district-wise Vocational Training Centres for tribal students run by the State Governments under the Scheme - "Vocational Training in Tribal Areas"

Sl. No.	Name of the State	District	No. of VTCs
1	2	3	4
1.	Andhra Pradesh	Srikakulam	1
		Vizinagram	1
		Adilabad	1
		Visakhapatnam	1
		East Godavari	1
		Khammam	1
		Kurnool	1
		Warangal	1
		W. Godavari	1
TOTAL:			09
2.	Assam	Kokrajhar	1

1	2	3	4
		Baksa (Nalbari)	2
		Gopalpara	1
		Dhemaji	1
		Lakhimpur	1
		Sonitpur	1
		Jorhat	1
		Nagaon	1
		Morigaon	1
		TOTAL:	10
3.	Chhattisgarh	Ranker	1
		Baster	4
		Dantewada	1
		Dhamtari	1
		Durg	1
		Bilaspur	1
		Jashpurnagar	2
		TOTAL:	11
4	Gujarat	Banskantha	1
		Sabarkantha	2
		Dahod	2
		Chhotaudepur	2
		Narmada	1
		Surat	2
		Navsari	1
		Valsad	1
		Dang	1
		TOTAL:	13

1	2	3	4
5	Jammu and Kashmir	Kangan	1
6	Karnataka	Raichur	1
		Koppal	1
		Bellary	1
		Chitradurga	1
		Davangere	1
		Tumkur	1
		Kolar	1
		Haveri	1
		Dharwad	1
		Belgaum	1
		TOTAL:	10
7.	Kerala	Wayanad	1
		Kannur	1
		Palakad	1
		TOTAL:	3
8.	Madhya Pradesh	Badwani	2
		Ratlam	1
		Mandla	2
		Sidhi	1
		Balaghat	1
		Dhar	2
		Jhabua	1
		TOTAL:	10
9.	Mizoram	Lunglei	1
		Serchhip	1

1	2	3	4
		Kolasib	1
		Saiha	1
		Champhai	1
		TOTAL:	5
10.	Sikkim	West Sikkim	2
		East Sikkim	2
		North Sikkim	3
		South Sikkim	3
		TOTAL:	10
11.	Tripura	West Tripura	3
		North Tripura	1
		South Tripura	3
		Dhalai	1
		TOTAL:	8
12.	West Bengal	Jalpaiguri	1
		Bankura	1
		Paschim Medinipur	1
		Purulia	1
		TOTAL:	4

Statement-II

State-wise and district-wise Vocational Training Centres for tribal students run through Non Governmental Organisations (NGOs) under the Scheme - "Vocational Training in Tribal Areas"

Sl.No.	Name of the State	District	No. of VTCs
1	2	3	4
1.	Assam	Kamrup	1

1	2	3	4
		Nagaon	2
		TOTAL:	3
2	Karnataka	Davangere	1
3	Madhya Pradesh	Sehore	1
4	Maharashtra	Ahmednagar	1
5	Meghalaya	East Khasi Hills	1
6	Nagaland	Dimapur	1
		Zunheboto	1
		TOTAL:	2
7	Tamil Nadu	Salem	1

Tribal education loan scheme

†2622. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has started Tribal Education Loan Scheme for applicants of Scheduled Tribe;

(b) whether it is the only requirement for the children belonging to Scheduled Tribe for availing the benefits of this scheme; and

(c) the details of rule and guidelines etc. of this scheme to avail its benefits completely?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) Yes, Sir. The National Scheduled Tribes Finance and Development Corporation (NSTFDC) has launched an Education Loan Scheme for students belonging to Scheduled Tribes in the country in the month of November, 2011.

(b) The requirement for availing benefits of the scheme are that the annual family income of the Scheduled Tribe candidate shall be upto double the poverty line and the candidate is willing to pursue technical/professional education, including Ph.D, in India conducted by colleges/universities approved by UGC/Govt./AICTE/ICMR etc.

†Original notice of the question was received in Hindi.